

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:103
ANSWERED ON:22.02.2013
NON DEPOSITION OF SERVICE TAX
Mahendrasinh Shri Chauhan

Will the Minister of FINANCE be pleased to state:

- (a) whether cases of non-deposition of service tax deducted by the service providers have come to light brought to the notice of the Government;
- (b) if so, the details thereof during each of the last three years and current year till date, company-wise; and
- (c) the action taken or proposed to be taken against such companies/service providers?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

- (a) to (c) : The information is being collected and will be laid on the Table of the House.